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Title: Introduction of the Constitution (Amendment) Bill, 2010 (Substitution of new article for article 48A).

SHRI JAI PRAKASH AGARWAL (NORTH EAST DELHI): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI JAI PRAKASH AGARWAL : I introduce [the](#) Bill.

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